NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No.1495/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR MEMBER (J) SHRI V. NALLASENAPATHY MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: ABC India Ltd

Vs

Reliance Infrastructures Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016

ORDER

CP No.1495/I&BP/NCLT/MB/MAH/2017

For the parties have reported that settlement is likely to happen, at their request, list this matter on 16.2.2018, for reporting settlement.

Sd/-

V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)